

**HIGH COURT OF SIKKIM  
GANGTOK**

No. : 443/COMP/HCS

Dated: 08.10.2024

**O-F-F-I-C-E O-R-D-E-R**

On approval of the Competent Authority; M/s Docs Digitization Inc. New Delhi (**L1**) is hereby permitted to carry out the work with regard to Scanning & Digitization of Judicial Case Records of High Court & Subordinate Courts of Sikkim under eCourts Phase-III Project. The scope of work shall be as detailed in the Quotation No. 6546/COMP/HCS dated 17.08.2024.

The work shall be commenced at the earliest. Mr. Ram Lall Dahal, Software Programmer, Officer-in-Charge for digitization & Scanning may be contacted at 7551870846.


By Order,

*sd/-*

Benoy Sharma (SSJS)  
**CENTRAL PROJECT COORDINAOR (CPC)**  
**e-Courts Project**

**Copy to.:**

1. Registrar General, High Court of Sikkim
2. All Ld District & Sessions Judge.
3. All Ld Judicial Magistrate posted at Sub-Divisional Courts.
4. Mr. Ram Lall Dahal, Software Programmer
5. Notice Board(s).
6. File and
7. Guard file.

  
08/10/2024  
**SENIOR SYSTEM OFFICER**